

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 1921/2023 IA 1923/2023 IA 2508/2024 in C.P. (IB)/4362(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- IA 1921/2023 and IA 1923/2023 Kinjalkumar
Madhubhai Chaudhary Resolution
Professional of Shamik Enterprises Private
Limited Vs. Haresh Sankalchand Hirani
IA 2508/2024 Om Prabhu Ashish CHSL Vs.
Mr. Kinjakumar Madhubhai Chaudhary RP of
M/S Shamik Enterprises Pvt Ltd.
IN THE MATTER OF
Hindustan Candle Manufacturing Co. Pvt. Ltd.
V/s
Sharmik Enterprises Pvt Ltd

**Section: 43(1) r/w Sec 44 (1) Sec 66(1) 19(2) Sec 12(2) Application under any other
provisions- IBC U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1921 of 2023:- Counsel, Amey Hadwale appeared for the Applicant, Counsel, Mitali
Bhatt a/w Adv Ayush Rajani appeared for the Respondent nos. 1 to 3, Counsel, V M
Chavda appeared for the Respondent no. 6 and Counsel, Roshani N Panchal appeared
for the Respondent no. 8.

List this matter on **14.08.2024**.

IA 1923 of 2023:- Counsel, Amey Hadwale appeared for the Applicant, Counsel, Mitali
Bhatt a/w Adv Ayush Rajani appeared for the Respondent nos. 1 to 3, Counsel, Rohit
Gupta a/w Mohammed Varawala i/b Rubina Khan appeared for the Respondent nos. 4
and 5, Counsel, V M Chavda appeared for the Respondent no. 8 and Counsel, Feroze
Patel a/w Solomon Mathz appeared for the Respondent no. 7.

List this matter for final hearing on **14.08.2024**.

IA 2508 of 2024:- Counsel, Feroze Patel a/w Solomon Mathe appeared for the Applicant and Counsel, Amey Hadwale appeared for the Respondent/RP.

Counsel for the RP seeks time to file reply. Let reply, if any, on behalf of the RP be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to last opportunity, failing which right to file reply shall stand forfeited. List this matter for the final hearing on **14.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)